

Statement of Immovable Property for the year ending 31-12-2015

Name of the Office: **Amitava Bhattacharyya**
 Present Post held: **Information Commissioner, Central Information Commission**
 Present Pay : **₹ 90,000/- (Fixed)**

Name of Distt. , Sub Division, Taluk & village in which the property is situated.	Name & details of Property House, Lands other Buildings.	Cost of Construction/Acquirement(and when purchased) including of land in case of house.	Present value.	If not in own name, state in whose name held and his relationship to the govt. servant.	How acquired whether by purchase lease/mortgage inheritance, gift or otherwise with date of acquisition & name with details from whom acquired.	Annual Income from the property.	Remarks.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
P-93, 2 nd Floor, Chittaranjan Park, New Delhi-110019.	3 BHK Flat.	Purchase at the cost of ₹ 55 lakh, in may 2011.	₹ 70 lakh approx.	Joint name of self and wife Dr. Ranjana Bhattacharya.	Acquired through purchase from Smt. Sushma Khurana, R/o Flat No. 62, Nehru Appt., New Delhi-110019 on 20-05-2011.	Not Rented hence Nil.	The said flat was purchased by selling DDA Flat no. 213, Sec.-19, Pocket-2, Dwarka, New Delhi.
Gandhi Nagar Gujrat	Plot no. 492/A, Sec.-1, Gandhi Nagar, Gujarat.	Land Measuring 326.22 Sq. Mtr. Acquired at a cost of ₹ 3.11 lakh from Govt. of Gujarat in 2008 construction cost ₹ 3 lakh approx.	₹ 80 lakh approx.	Joint name of self and wife Dr. Ranjana Bhattacharya.	Acquired through allotment of land by Govt. of Gujarat.	Not Rented hence Nil.	Saving/GPF.

**In case it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated.*

#Including short term lease also.



(A. Bhattacharyya)

Information Commissioner

Dated: 13th April 2016